National Company Law Tribunal

Allahabad Bench

CP NO. 145/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE COMPANY: M/S Kumar Infratrich & Construction Put. Upt
SECTION OF THE COMPANIES ACT/18 B CODE: U/S 230/232 of Companies Ad, 2013.

Representation SI. NO. Designation Signature

Petitions Anil Kumor PCS

<u>2.</u>

CP NO.145/ALD/2017, CA NO.129/ALD/2017

Sh. Anil Kumar, PCS for the petitioner. Sh. A.K. Seth proxy for the OL, since the OL is not available today.

In the present matter, the representation affidavit has been filed by the RD. However, the report of the OL is still awaited. A copy of the representation affidavit be provided to the petitioner counsel.

The matter to be listed on 21st February, 2018.

Dated:29.01.2018

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)